

(c) Data on sick industrial units assisted by banks are compiled by the Reserve Bank of India. According to the RBI Report, 14883 industrial units in the small scale sector and 48 units in the Non-SSI sector were sick in the State of Kerala as at the end of March, 1992. Out of 48 Non-SSI sick units, 15 units are reported closed. Similar information in respect of SSI sick units is not centrally maintained.

(d) The Government have taken a number of steps for revival of sick industrial units in the country including Kerala. Some of the important aspects are given in the attached *Statement*.

STATEMENT

Steps taken by Government for revival of sick industrial units

The Government have enacted a comprehensive legislation namely 'The Sick Industrial Companies (Special Provisions) Act, 1985.' A quasi-judicial body designated as 'The Board for Industrial and Financial Reconstruction (BIFR)' has been set up under the Act to deal with the problems of the sick industrial companies in an effective manner, which has become operational with effect from the 15th May, 1987.

(2) The Reserve Bank of India have issued guidelines to the banks for strengthening the monitoring systems and for arresting industrial sickness at the incipient stage so that corrective measures are taken in time.

(3) The banks have also been directed by the Reserve Bank of India to formulate rehabilitation packages for the revival of potentially viable units. The banks and financial institutions evolve rehabilitation packages for the revival of sick units.

(4) Reserve Bank of India have also issued guidelines separately to the banks indicating parameters within which banks could grant reliefs and concessions for rehabilitation of potentially viable sick units without reference to RBI both in the large and small scale sector.

(5) Revival of sick industrial units is also done by amalgamation/merger of sick units with healthy units. Tax benefits are given under Section 72 (A) of the Income Tax Act, 1961 to the healthy company for revival of the amalgamating sick units.

(6) Government has set up the National Renewal Fund which would, inter-alia, provide for payment of compensation to workers affected by industrial restructuring.

(7) On the advice of the Government of India, Reserve Bank of India has set up State Level Inter-Institutional Committees (SLICs) in all States under the Chairmanship of Secretary, Industries Department of the concerned State Governments for working out a rehabilitation package for revival of viable sick small scale units.

(8) Financial assistance in the form of long term equity type assistance upto Rs. 1,50,000/- to units with a project cost not exceeding Rs. 10 lakhs at a nominal service charge of one per cent per annum is also available to potentially viable sick small scale industrial units from the National Equity Fund set up in August, 1987.

(9) Small Industries Development Bank of India (SIDBI) has been established to function as an Apex Bank for tiny and small scale industries.

A separate Refinance Scheme for Rehabilitation (RSR) is being managed by SIDBI for revival of potentially viable sick small scale industrial units.

Drainage/Sewerage System in Delhi

3430. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any study is being undertaken on the existing drainage/sewerage system in the Capital; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) : (a) and (b) As reported by D.W.S. & S.D.U., Lt. Governor of Delhi has constituted a Committee for studying drainage system in Delhi and to suggest improvements under the chairmanship of Shri O. P. Goel, Ex. DG (Works) C.P.W.D. with Shri O. P. Sharma Chief Engineer (I&F) as Member Secretary.

N.D.M.C. have entrusted study of the existing sewerage system in the NDMC area to M/s. Tata Consulting Engineers, Bombay. They had submitted their draft report in parts and the last of

these reports was received about six months back. The final report is still awaited

Voluntary retirement scheme in public sector undertakings

3431. SHRI G. DEVARAYA NAIK : Will the PRIME MINISTER be pleased to state :

(a) the details of the public sector undertakings which have adopted the Voluntary Retirement Scheme during the last two years;

(b) the funds granted to these undertakings under the National Renewal Fund (NRF) for the purpose during the above period;

(c) whether some of the public sector undertakings are diverting these funds for other objectives; and

(d) if so, the steps taken to ensure proper utilisation of these funds ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI) : (a) According to the information available at present with the Government, 100 public sector enterprises reported that they have adopted Voluntary Retirement Scheme. 78,562 employees have opted for voluntary retirement during the last 3 years, namely, 1990-91, 1991-92, 1992-93. A list of the PSEs who have implemented Voluntary Retirement Scheme during the last 3 years is at enclosed *Statement I*.

(b) Information regarding allocation of funds out of NRF for implementation of Voluntary Retirement Schemes of Central Public Sector Undertakings is given in the enclosed *Statement II*.

(c) and (d) Government does not have any information about the diversion of NRF funds by the PSEs.

STATEMENT I

Names of PSEs which have adopted Voluntary Retirement Scheme during the last three years i.e. 90-91, 91-92 & 92-93

1. Fertilizer & Chemicals (T) Ltd.
2. Hindustan Fertilizer Corpn. Ltd.
3. Madras Fertilizers Ltd.
4. Projects & Development India Ltd.
5. Pyrites, Phosphates & Chemicals Ltd.
6. Mica Trading Corporation of India Ltd.

7. Projects & Equipments Corpn. Ltd.
8. Tea Trading Corpn. of India Ltd.
9. Trade Fair Authority of India.
10. Indian Telephone Industries Ltd.
11. Bharat Earth Movers Ltd.
12. Hindustan Aeronautics Ltd.
13. Bharat Coking Coal Ltd.
14. Central Coalfields Ltd.
15. Central Mine Planning & Design Institute Ltd.
16. Coal India Ltd.
17. Eastern Coalfields Ltd.
18. Neyveli Lignite Corpn. Ltd.
19. Northern Coalfields Ltd.
20. South Eastern Coal Fields Ltd.
21. Western Coalfields Ltd.
22. Andaman & Nicobar Islands Forests & Ptn. Dev. Corpn. Ltd.
23. Hindustan Vegetables Oils Corporation Ltd.
24. Food Corporation of India.
25. Modern Food Industries (India) Ltd.
26. Hindustan Latex Ltd.
27. Bharat Heavy Electricals Ltd.
28. Bharat Heavy Plate & Vessels Ltd.
29. Bharat Ophthalmic Glass Ltd.
30. Bharat Process & Mechanical Engineers Ltd.
31. Bharat Pumps & Compressors Ltd.
32. Bharat Yantra Nigam Ltd.
33. Braithwaite & Co. Ltd.
34. Bridge & Roof Co. (India) Ltd.
35. Burn Standard Co. Ltd.
36. Cement Corporation of India Ltd.
37. Cycle Corporation of India Ltd.
38. Engineering Projects (India) Ltd.
39. HMT Ltd.
40. Heavy Engineering Corporation Ltd.
41. Hindustan Cables Ltd.
42. Bharat Aluminium Co. Ltd.
43. Hindustan Paper Corpn. Ltd.
44. Hindustan Photofilms Mfg. Co.Ltd.
45. Instrumentation Ltd.
46. Mandya National Paper Mills Ltd.
47. Mining & Allied Machinery Corpn. Ltd.
48. National Bicycle Corporation of India Ltd.
49. National Industrial Dev. Corpn. Ltd.
50. National Instruments Ltd.
51. Rehabilitation Industries Corpn. Ltd.
52. Richardson & Cruddes (1972) Ltd.
53. Scooters India Ltd.
54. Tannery & Footwear Corpn. of India Ltd.
55. Triveni Structurals Ltd.
56. Tungabhadra Steel Products Ltd.
57. Tyre Corporation of India Ltd.